

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

NO. 272 OF 1986

Bhola Nath vs. U.O.I.

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	6-11-86	Hon. D.S. Misra - AM Hon. G.S. Sharma - JM Sh. Sharad Madhyan for the applicant and Sh. Lalji Sinha for the respondent are present. Sh. Madhyan states that the applicant does not want to press his application as he has got some reliefs otherwise. The application is accordingly dismissed as not pressed. The parties are directed to bear their own costs. Members (A) Member (J)	

C. copies are ready to issue to P. on 11/11/86